

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7498/2017

JAI KARAN SINGH

Petitioner(s)

VERSUS

STATE OF UP & ORS.

Respondent(s)

IA No. 27632/2020 - APPLICATION FOR SUBSTITUTION
IA No. 27633/2020 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN.
IA No. 27636/2020 - EXEMPTION FROM FILING O.T.)

Date : 27-11-2020 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN
[IN CHAMBER]

For Petitioner(s) Mr. Ankur Yadav, Adv.
Ms. Asha Gopalan Nair, AOR

For Respondent(s) Mr. Krishnanand Pandey, AOR
Mr. Harshit Gupta, Adv.
Mr. Rakesh Mishra, AOR
Mr. Amit Upreti, Adv.
Mr. Manoj K. Mishra, AOR
Mr. Umesh Dubey, Adv.
Mr. D.N. Dubey, Adv.
Mr. Sudhir Rawat, Adv.

UPON hearing the counsel the Court made the following
O R D E R

It is stated by Mr. Krishnanand Pandey, the learned counsel for the State that the copies of applications have not been served upon him. Mr. Ankur Yadav, learned counsel for the petitioner undertakes to serve copies within two weeks'. The counsel for the State shall get instructions within two weeks' thereafter.

Call after four weeks.

(NIRMALA NEGI)
SENIOR PERSONAL ASSISTANT

(BEENA JOLLY)
COURT MASTER (NSH)